

Increase In Illegal Prostitution In Delhi

6024. SHRI BHEEKHABHAI : Will the Minister of HOME Affairs be pleased to state :

(a) whether Government are aware that at G.B. Road, Delhi and also at other places including posh colonies, illegal prostitution is increasing day by day without any proper check by local police;

(b) whether Government are also aware that the girls for prostitution are brought to Delhi from Nepal, Andhra Pradesh, Karnataka etc, and forced for this business;

(c) if so, the total number of prostitutes in Delhi on the record of Delhi Police;

(d) the total number of raids against prostitution during last one year and the number of cases registered in this connection; and

(e) the steps being taken to check the prostitution, including allowing licence for this business on the pattern of Bombay and Calcutta treating Delhi as Dry Port ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUEBBIAN) : (a) To exercise effective check on prostitution, surprise raids are conducted by the Police at G.B. Road and other places of ill-repute. Legal action is taken under the Suppression of Immoral Traffic in Women and Girls Act wherever necessary.

(b) In the cases registered with the Delhi Police during the year 1982 and 1983 (upto 15.3.1983), 21 girls, who had been brought from Bihar, Assam, West Bengal, Gujarat, Andhra Pradesh, Uttar Pradesh, Tamil Nadu and Maharashtra, were recovered.

(c) There is no record of total number of prostitutes in Delhi, except the record of cases detected and the persons arrested under the Suppression of Immoral Traffic in Women and Girls Act.

(d) During the year, 1982, 85 cases were registered under S.I.T. Act and 15 such cases have been registered in 1983 (upto 15.3.1983) after conducting raids.

(e) A Special Cell is functioning in Delhi Police to curb this menace. Surprise checks are conducted on known places of ill-repute. The Suppression of Immoral Traffic in Women and Girls Act will continue to be enforced and no change in law dealing with prostitution is contemplated.

Preservation Of The Culture Of Tribals

6025. SHRI BHEEKHABHAI : Will the Minister of HOME Affairs be pleased to state :

(a) whether Government have considered distinct and different types of evening customs, costumes dialects of tribal people as compared to those of Scheduled Castes;

(b) whether it is a fact that some of them are leading primitive life;

(c) the steps taken by Government to protect their culture and drive them to the main national stream; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The Government are aware of the distinct and different types of culture, language and way of living of the tribal people.

(b) Certain tribal groups are more backward and 71 such groups have been identified for special attention for their development.

(c) and (d) The policy of the Government is to undertake development programmes for their socio-economic development without interfering in their way of life and to enable them to advance along the lines of their own genius towards national main stream.